

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/69/2017  
NAME OF THE PETITIONER : BILLIANCE INFRASTRUCTURE PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M. RATTINAKUMAR

PCS  
For Petitioner

M. Rattinakar

**ORDER**

Counsel for the Petitioner present. It is submitted that ROC report is awaited and prayed for time. At request, time is enlarged. Put up on **19.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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